HIGH COURT OF SIKKIM

Record of proceedings

I.A. No. 01 OF 2024 IN CONT. CAS (C)/105/2024 (Filing No.)

AITA MAYA GURUNG & ORS. APPLICANTS

VERSUS

THE BRANCH MANAGER, RELIANCE GENERAL INSURANCE COMPANY LTD. RESPONDENT

Date: 09.07.2025

CORAM:

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE

For Applicants : Ms.Tashi Doma Bhutia, Advocate.

Ms. Pritima Sunam, Advocate. Ms. Anu Riya Subba, Advocate.

For Respondent: Mr. K. Mittal, Advocate (through V.C.) and

Ms. Anuradha Tamang, Advocate.

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On the request of the learned counsel appearing on behalf of the applicans, list this matter again on 29.08.2025 for further consideration.

Judge